OFFICE MEMORANDUM

Subject:- Declaration of holiday on 14th April, 2021- Birthday of Dr. B.R. Ambedkar.

The National Company Law Tribunal (Principal Bench and Regional Benches) and offices, shall remain closed on Wednesday, the 14th April, 2021, on account of the birthday of Dr. B.R. Ambedkar.

This issues with the approval of Hon’ble Acting President, NCLT, New Delhi.

(SivRam Bairwa)
Registrar, NCLT.

Copy forwarded for information and necessary action to:-

1. PS to Hon’ble President, NCLT, New Delhi.
2. Hon’ble Members, NCLT.
3. PS to Secretary, NCLT.
4. PS to Registrar, NCLT.
5. Officers of all NCLT Benches.
6. PPS To Secretary, Ministry of Corporate Affairs, New Delhi.
7. PS to Joint Secretary, MCA, New Delhi
8. NCLT Website/ Notice Board.